

Rohan Abhilasha F Co-operative Housing Society & Another

.....} Applicant.

VERSUS

State of Maharashtra through Secretary, Environment Department & Others.

.....} Respondents

ADDITIONAL AFFIDAVIT IN COMPLIANCE OF THE ORDER PASSED BY HON'BLE TRIBUNAL DATED 06<sup>TH</sup> SRPTEMBER, 2023 DIRECTING TO FILE SKETCH MAP OF SITE & WHOSE RESPONSIBILITY TO CLEAR SITE IN QUESTION

1. I, Sunil P. Marale, Metropolitan Planner, PMRDA, Respondent No.4, herby filing this Additional Affidavit in compliance of the Order passed by this Hon'ble Tribunal dated 06<sup>th</sup> September, 2023, directing the PMRDA to file Sketch Map clearly giving therein the position of the Site and also about whose responsibility it is to clear the debris/ stones from the nalla in question.

I say and submit that the PMRDA has examined the points raised in the order dated 06<sup>th</sup> September, 2023 through the concerned Assistant Town Planner of the said area & instructed to submit the report with regard to the compliance of the directions issued by this Hon'ble Tribunal vide order dated 06<sup>th</sup> September, 2023 about the site and responsibility to clear the debris if any observed at the site. Mr. Wakchaure, Assistant Town Planner, has submitted his report, which is self-explanatory. A copy of the said Report dated 21<sup>st</sup> November,2023 is enclosed & marked as an Annexure-I.

Dated this 21<sup>st</sup> November, 2023 at PMRDA.

For & On behalf of PMRDA.

(Sunil P. Marale.)

Authorized Signatory.

BEFORE ME

MAMTA K. SHAH  
NOTARY  
GOVT. OF INDIA  
PUNE DISTRICT  
VERIFICATION:

NOTED AND REGISTERED

AT SR. NO. .... 21255/2023

DATE..... 2-2 NOV 2023

The contents para-1 & 2 of the above Affidavit are true and correct to the best of knowledge & belief. Annexure thereto is the true copy of the Report submitted by the concerned ATP.

Dated this 21<sup>st</sup> November,2023.

For PMRDA,

Authorized Signatory.





पुणे महानगर

232  
पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे  
Pune metropolitan Region Development Authority, Pune

४ था मजला, नवीन प्रशासकीय इमारत, आकुर्डी रेल्वे स्टेशन जवळ, पिंपरी - चिंचवड, पुणे ४११०४४

4<sup>th</sup> floor, New Administration Building, Opp Akurdi Railway Station, Pimpri-Chinchwad, Pune 411044.

Ph No. : 020- 259 33 344 / 356 / 333 / फोन. नं. ०२०- २५९ ३३ ३४४/ ३५६ / ३३३ Email:comm@pmrda.gov.in

Date: 09/11/2023

"Site visit & Inspection report on in the matter of original application number 35/2023 before the National Green Tribunal, Western Bench, Pune

Subject: Site visit & Inspection report on in the matter of original application number 35/2023 before the National Green Tribunal, Western bench, Pune

Reference:- National Green Tribunal, Western zone Bench, Pune

Original application number 35/2023

ROHAN ABHILASHA F CO-OPERATIVE HOUSING SOCIETY

V/S

STATE OF MAHRASHTRA, THROUGH ITS SECRETARY,  
ENVIROMMENT DEPARTMENT & ORS.

This has in reference with aforementioned Hon'ble NGT case 35/2023 regarding Blocked outlets of sewer channel located outside Gat No. 1428 (old got no 2414) Wagholi road, Wagholi, which was causing out-flow of sewerage water on common road & adjoining lands. Also, Preventing access & use of adjoining Public Road with releasing foul odour in the vicinity.

According, Today on 09.11.2023, I Shubham Vishnu Wakchaure, Assistant Town Planner, PMRDA have visited the aforementioned Gat no. and its surrounding area. During the field inspection following observations were noted.

1. At the North-East direction of the Gat No. 1428 (old Gat no. 2414) Natural stream/nalla flowing condition with domestic water in it with. Nalla/Natural stream is non-perennial and flows during rainy season and few months after rainy season.
2. It was observed that in Gat No. 1428 (old Gat no. 2414) the said natural stream/nalla was diverted from the original flow of stream because of Sand, debris and excavated material towards East direction and routed it further towards East side fencing of Gat No. 1428 (old Gat no. 2414) then continued till Lohgaon-Wagholi road. At Lohgaon-Wagholi road it was again diverted towards west side

original flow of Natural stream/nalla where it passed through culvert/pipes on Lohgaon-Wagholi Road.

3. It was observed tha premises of Gat No. 1428 (old Gat no 2414) was provided with Blue Coloured metal sheet fencing.
4. Overall, it has been observed that, Nalla has been diverted from its original flow but not blocked as Water in Nalla found with natural flow.
5. Google images showing nalla before and after diversion since year 2013 to till date are attached herewith



(Shubham Vishnu Wakchaure)

Assistant Town Planner



Legend

235

# WAGHOLI

Date - November 2022

Google Earth



235

# WAGHOLI

Date - December 2021

Legend

236



Google Earth

236

237

**WAGHOLI**  
Date - November 2020



# WAGHOLI

Date - November 2019

# 238

Legend



Google Earth

238

# WAGHOLI

Date - November 2018

239

Legend

My Kalyani International School

SPOT ON 68815 Hotel Sarthak

श्री गुरुदास गुरुकुल

श्री गुरुदास मठ

विठ्ठल मठ

श्री गुरुदास



239

Google Earth



240

Legend

# WAGHOLI

Date - November 2017

Hotel Aakash

My Kalyani International School

SRPT GN 68815 Hotel Sarthak

महापालिका कार्यालय

Old Panji Nest Kart

Sanjivani Kanya

Google Earth

240

300 m



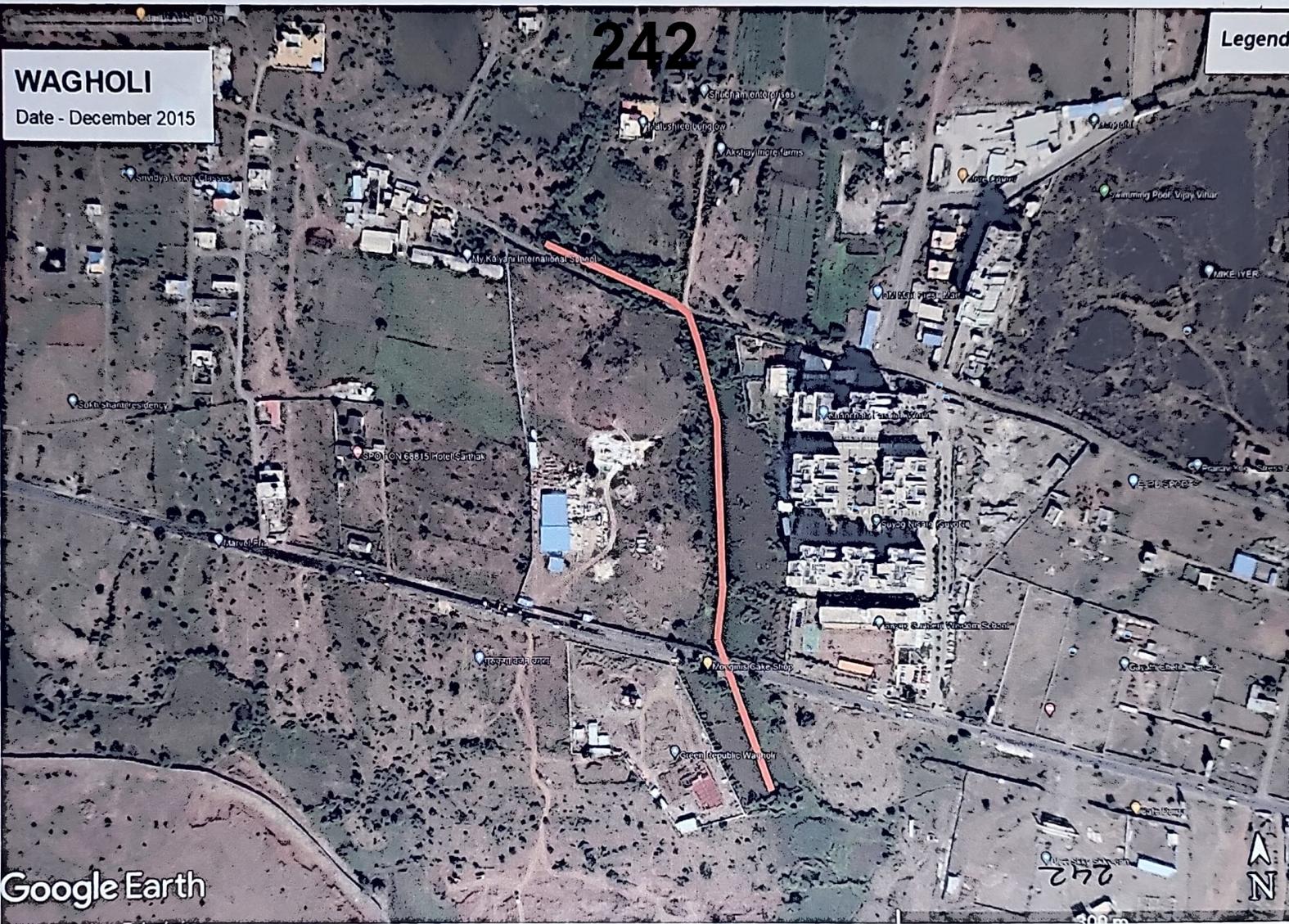


# WAGHOLI

Date - December 2015

# 242

**Legend**



Google Earth



300m

# WAGHOLI

Date - November 2014

# 243

Legend



Google Earth

243



# WAGHOLI

Date - November 2013

# 244

Legend



470

